

Acc. No. 25227
Date 25.11.20

**THE
PARLIAMENTARY DEBATES**

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

1733

HOUSE OF THE PEOPLE

Wednesday, 9th December, 1953

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*The House met at Half Past One of
the Clock*

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

2-30 P.M.

**COMMITTEE ON PRIVATE
MEMBERS' BILLS**

PRESENTATION OF THE FIRST REPORT

Shri M. A. Ayyangar (Tirupati): I beg to present the first Report of the Committee on Private Members' Bills.

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ELECTION TO COMMITTEES

CENTRAL SILK BOARD

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I beg to move:

"That in pursuance of clause (c) of the sub-section (3) of Section 4 of the Central Silk Board Act, 1948, as amended by the Central Silk Board (Amendment) Act, 1953, this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member on the Central Silk Board."

Mr. Speaker: The question is:

"That in pursuance of clause (c) of sub-section (3) of Section 4 of

578 PSD.

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the Central Silk Board Act, 1948, as amended by the Central Silk Board (Amendment) Act, 1953 this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member on the Central Silk Board."

The motion was adopted.

**COUNCIL OF THE INDIAN INSTITUTE OF
SCIENCE, BANGALORE**

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): I beg to move:

"That this House do proceed to elect, in such manner as the Speaker may direct, one member to serve on the Council of the Indian Institute of Science, Bangalore, for the triennium 1954-56 (both years inclusive) in pursuance of the provisions of clause 14(ii) of the Revised Scheme for the Administration and Management of the Properties and Funds of the said Institute and under Regulation 2.1 of the Regulations of the Institute."

Mr. Speaker: The question is:

"That this House do proceed to elect, in such manner as the Speaker may direct, one member to serve on the Council of the Indian Institute of Science, Bangalore, for the triennium 1954-56 (both years inclusive) in pursuance of the provisions of clause 14 (ii) of the Revised Scheme for the Administration and Management of the Properties and Funds of the said